


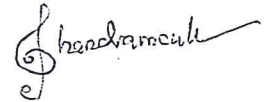
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Archana Das Thoyyambale Komman	Petitioner	
2)	Chandramauli Pabbar	Counsel for Respondents 1, 2 & 6	

ORDER

Counsel for petitioners present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. Counsel for the respondents present. Time extended at request. Put up on 06.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)